GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2623 TO BE ANSWERED ON 11.12.2024

LAND ACQUISITION FOR BULLET TRAIN

†2623. SHRI BRIJENDRA SINGH OLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that farmers are protesting on a large scale against land acquisition for the Bullet Train Project;
- (b) if so, the time by which the grievances of the farmers are likely to be redressed;
- (c) the amount required for land acquisition;
- (d) whether the Government proposes to review the compensation policy to speed up the land acquisition process;
- (e) if so, the details of the steps taken by the Government to increase the amount of compensation; and
- (f) the details of the total estimated cost of the Mumbai-Ahmedabad Bullet Train Project and the financial assistance received from the partner countries?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (f): For the Mumbai-Ahmedabad High Speed Rail (MAHSR) Project (508 Kms), entire land (1389.5 ha.) has been acquired.

The land acquisition and Rehabilitation activities for the MAHSR Project has been done in accordance with the "Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013" and relevant amendment and Government Resolutions (GR) of the respective State Governments.

The sanctioned cost of the project is Rs. 1,08,000 crores. The shareholders among the equity are Ministry of Railways (50%), Government of Gujarat (25%) and Government of Maharashtra (25%).
